

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1586
TO BE ANSWERED ON 31/07/2026

FUNDS UNDER VB-G RAM G

1586 Shri Sandosh Kumar P:

Will the Minister of Rural Development be pleased to state:

- (a) the State/UT-wise details of funds allocated, sanctioned, released and utilised under the Viksit Bharat – Guarantee for Rozgar and Aajeevika Mission (Gramin) (VB-G RAM G) Scheme during the current financial year and each of the last three financial years;
- (b) the details of pending Central releases, if any, along with the reasons therefor;
- (c) whether any State/UT has reported delays in the release of funds affecting wage payments and implementation of the Scheme, if so, the details thereof; and
- (d) the steps taken by Government to ensure the timely release of funds and effective implementation of the VB-G RAM G Scheme across the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a): The Viksit Bharat–Guarantee for Rozgar and Aajeevika Mission (Gramin) (VB-G RAM G) Act, 2025 has come into force with effect from 1st July, 2026 in rural areas of the entire country. All States and UTs have notified the VB G RAM G Scheme and have started implementing the same. The State/UT-wise details of interim allocation made, mother sanctions issued under the VB-G RAM G Scheme since its commencement on 01.07.2026 are given at **Annexure**.

(b): There are no dues pertaining to any of the States/UTs are pending under Viksit Bharat–Guarantee for Rozgar and Aajeevika Mission (Gramin) (VB-G RAM G) Scheme as on date.

(c): The Government continuously monitors the implementation of the VB-G RAM G Scheme through the Management Information System (MIS), regular review meetings and other appropriate mechanisms. Prompt sanction of interim allocation and issuance of mother sanction has enabled the States/UTs to facilitate timely payment of wages under VB G RAM G.

(d): The VB-G RAM G Act, 2025 provides a statutory framework for timely and effective implementation of the Scheme. The budgetary allocation of ₹ 95,692.31 made for the VB-G RAM G Scheme, for FY-2026-27 (for the period from 01.07.2026 to 31.03.2027) is among the largest ever allocation made at the Budget Estimate Stage for any rural employment scheme in the history of the country. Further a normative allocation of ₹ 95,692.31 crore has already been done among States/UTs and mother sanctions amounting to ₹ 25,844.97, as first installment, have also been issued. This will help in providing statutory guarantee of one hundred and twenty-five days of wage employment to every household whose adult members volunteer to undertake unskilled manual work. States/UTs have also been requested to expeditiously utilize the sanctioned fund and ensure timely payment of wages to the workers.

Annexure

Annexure referred to in the reply to part (a) of Rajya Sabha Unstarred Question No. 1586 dated 31.07.2026.

State/UT-wise details of interim allocation made and mother sanction issued under VB-G RAM-G during the current financial year 2026-27 as on 27.07.2026.			
(Figures in ₹ crore)			
S. No.	States	Interim Allocation to States/ UTs	Mother Sanctions Issued as 1 st Instalment
1	Andhra Pradesh	7707.21	2545.50
2	Arunachal Pradesh	560.7	147.55
3	Assam	1929.7	630.96
4	Bihar	6715.83	1663.56
5	Chhattisgarh	3354.85	1006.46
6	Goa	3.7	1.23
7	Gujarat	1540.54	310.64
8	Haryana	590.19	194.93
9	Himachal Pradesh	1203.28	397.41
10	Jharkhand	2705.64	786.72
11	Karnataka	5709.9	1750.88
12	Kerala	3136.44	925.33
13	Madhya Pradesh	6252.03	630.76
14	Maharashtra	4420.32	1459.92
15	Manipur	581.99	192.21
16	Meghalaya	1155.09	381.50
17	Mizoram	611.65	199.21
18	Nagaland	287.85	95.07
19	Odisha	3763.8	932.32
20	Punjab	1331.61	439.80
21	Rajasthan	7581.87	2274.37
22	Sikkim	97.57	32.23
23	Tamil Nadu	7585.49	2176.84
24	Telangana	3825.31	1263.41
25	Tripura	1041.7	344.05
26	Uttar Pradesh	9721.48	3210.76
27	Uttarakhand	626.43	193.78
28	West Bengal	8508	1264.49
29	Puducherry	40.56	12.88
30	Jammu And Kashmir	1151.2	380.21
31	Andaman & Nicobar	4.44	0
32	Ladakh	85.98	0
33	Dadra Nagar Haveli & Daman Diu	9.02	0
34	Lakshadweep	0.32	0
	Total	93841.69	25844.97
	Funds for Social Audit and Central Admin	1850.62	
	Grand Total	95692.31	
